

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 232
(IB)-980(ND)2020

IN THE MATTER OF:

**M/s. Viswaroopa Info Services
India Private Limited**

... Applicant/Petitioner

Versus

**M/s. Siti Vision Digital Media
Private Limited**

... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 15.03.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify on 09.04.2021.



**(T.S SINGH)
COURT OFFICER**